

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 2684
TO BE ANSWERED ON 01ST AUGUST, 2017

DATA ON PRIVATE WAREHOUSES

2684. SHRI VINOD LAKHAMASHI CHAVDA:
SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has any data regarding the hiring of private warehouses to keep the foodgrains and if so, the details thereof;
- (b) whether any policy has been formulated to hire godowns on rent by Food Corporation of India (FCI) and if so, the details thereof, State-wise including Chhattisgarh;
- (c) the number and the details of the godowns hired on rent during each of the last three years and the current year;
- (d) whether FCI has refused to rent certain godowns which have been constructed as per the designs and specifications given by FCI itself; and
- (e) if so, the details thereof including the number of such godowns and the reasons therefor, State-wise?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a): Yes, Madam. The details of the private warehouses hired by Food Corporation of India (FCI) during the last three years (as on 31st March) and current year as on 30.06.2017 are as given below:-

(Figures in Lakh MT)

Scheme	2014-15	2015-16	2016-17	30.06.2017
Private Warehousing Scheme (PWS) 2010 (short term hiring)	13.43	12.35	9.04	9.51
Private Entrepreneurs Guarantee (PEG) Scheme (long term hiring)	86.32	98.01	101.53	102.28
Total	99.75	110.36	110.57	111.79

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(b) & (c): Yes Madam. FCI hires godowns from Central Warehousing Corporation (CWC), State Government Agencies and private parties for storage of foodgrains. Hiring of godowns from CWC & State Government Agencies is the preferred route of hiring by FCI. The rate of rent payable by FCI to CWC/State Government Agencies is fixed by the Government. Wherever sufficient capacity is not available with FCI or State Agencies, private godowns are hired through the process of competitive bidding. Under PEG Scheme, godown is constructed by the private party selected through tendering process and FCI hires the godown on guaranteed basis for 10 years.

The details indicating number of godowns hired on rent along with capacity during the last three years and the current year are given as below:-

Date	Number of Hired Godowns	Capacity of Hired godowns (in Lakh MT)
31.03.2015	1243	203.45
31.03.2016	1347	203.80
31.03.2017	1265	198.50
30.06.2017	1355	209.29

State-wise details including Chhattisgarh are at Annexure-I.

(d): No, Madam. The godowns constructed as per the design & specifications and as per the terms & conditions specified by FCI, are hired by FCI.

(e): Does not arise.

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) & (c) OF THE UNSTARRED QUESTION NO. 2684 DUE FOR ANSWER ON 01.08.2017 IN THE LOK SABHA

State-wise no. of godowns and capacity hired by FCI during the last three years and current year

Sl. No.	Region	31.03.2015		31.03.2016		31.03.2017		30.06.2017	
		No. of Godowns Hired by FCI	Capacity of Hired Godowns (in LMT)	No. of Godowns Hired by FCI	Capacity of Hired Godowns (in LMT)	No. of Godowns Hired by FCI	Capacity of Hired Godowns (in LMT)	No. of Godowns Hired by FCI	Capacity of Hired Godowns (in LMT)
1	BIHAR	34	2.37	37	2.59	40	3.00	42	3.45
2	JHARKHAND	24	1.52	28	1.81	26	1.84	27	1.86
3	ORISSA	35	2.49	35	2.35	33	2.48	31	2.66
4	WEST BENGAL (Including Sikkim)	8	1.15	2	1.22	8	1.22	9	1.27
5	ARUNACHAL PRADESH	8	0.05	9	0.03	8	0.04	8	0.02
6	ASSAM	19	1.04	14	1.02	19	0.98	19	0.96
	NAGALAND	1	0.13	0	0.13	1	0.08	1	0.08
7	MANIPUR	1	0.04	12	0.04	1	0.04	1	0.04
8	MEGHALAYA	10	0.14	7	0.09	6	0.09	6	0.09
9	MIZORAM		0		0		0.00		0
10	TRIPURA		0.08		0.06		0.08		0.08
11	DELHI	0	0	0	0	0	0	0	0
12	HARYANA	183	36.42	194	41.32	181	42.29	189	44.42
13	HIMACHAL PRADESH	13	0.29	11	0.30	12	0.14	12	0.35
14	J & K	12	1.15	13	1.36	14	1.46	14	1.46
15	PUNJAB (including Chandigarh)	319	82.38	405	80.13	425	83.47	429	83.94
16	RAJASTHAN	144	13.93	120	10.38	111	10.06	113	10.52
17	UTTAR PRADESH	144	24.13	179	30.17	148	26.2	226	32.47
18	UTTARAKHAND	13	1.01	14	1.01	14	0.95	14	0.94
19	ANDHRA PRADESH (Including Andman Nikobar & Telangana)	77	9.46	45	4.47	22	2.2	39	3.47
20	KARNATAKA	33	3.34	31	3.68	30	3.34	29	3.34
21	KERALA	1	0.05	1	0.05	1	0.05	1	0.05
22	TAMILNADU (including Pondicherry)	37	5.06	46	4.73	40	4.43	36	3.86
23	CHHATTISGARH	31	3.33	43	4.44	34	3.58	28	3.17
24	GUJARAT	19	2.35	17	1.82	13	1.19	13	1.31
25	MADHYA PRADESH	4	1.16	1	0.05	2	0.03	2	0.03
26	MAHARASTRA (including Goa)	81	10.38	83	10.55	76	9.26	66	9.45
	GRAND TOTAL	1251	203.45	1347	203.80	1265	198.50	1355	209.29